

F. No. 23(51)/Trans./CESTAT/Admn.2018
Customs Excise and Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 110066

Date: 1.3.2021


OFFICE ORDER

Hon'ble President is pleased to order the transfer of following Deputy Registrars/Assistant Registrars in public interest/on request as follows:

| Sl. No. | Name of the officers | Transferred | |
|---------|--|-------------|------------|
| | | From | To |
| 1. | Sh. T. Viswaprakash, Deputy Registrar | Mumbai | Hyderabad |
| 2. | Sh. Mohinder Singh, Deputy Registrar | Chandigarh | Chennai |
| 3. | Sh. Kripa Shankar, Deputy Registrar | Chennai | Chandigarh |
| 4. | Sh. V.P. Pandey, Deputy Registrar | Hyderabad | Bangalore |
| 5. | Sh. U. S. Verma, Deputy Registrar | Bangalore | Mumbai |
| 6. | Sh. Balasubramani S., Asstt. Registrar | Delhi | Chennai |

The officers at serial nos. 1, 2, 4 and 5 are entitled for TTA, joining time etc. and the officers at serial nos. 3 and 6 are entitled for joining time only.

By Order


(Mukesh Gupta)
Dy. Registrar (Hqrs)

Copy to :

1. SPS to Hon'ble President, CESTAT, Delhi
2. SPS to Sr. Member, CESTAT, Mumbai/Chennai/Bangalore/Chandigarh/Hyderabad
3. PA to Registrar, CESTAT, New Delhi
4. Under Secretary, Ad.1C, MOF, D/O Revenue, North Block, New Delhi.
5. The Officers concerned
6. The PAO, Ministry of Finance, Deptt. of Revenue, Delhi
7. Accounts Officer, CESTAT, New Delhi
8. Personal file/ Service Book
9. Guard file/ Office copy/ Website